

(c) The Ministry of Tourism provides financial support under the Marketing Development Assistance (MDA) Scheme to approved Medical Tourism Service Providers subject to adherence to scheme guidelines and availability of funds. Further, the Department of Commerce also offers incentives to the hospitals providing medical treatment to foreigners.

**Appointment of Organ Donation Counsellors in PHCs**

112. DR. R. LAKSHMANAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any proposal to appoint Organ Donation Counsellors in all the Primary Health Centres (PHCs) across the country to encourage and motivate people to come forward for organ donation, if so, the details thereof; and

(b) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) No.

(b) Health is a State subject and therefore, the primary responsibility to promote organ donation including cadaver donation is that of the State Governments. Notwithstanding this, the Government of India has enacted the Transplantation of Human Organs Act, 1994 which has been further amended in 2011 to promote cadaver organ retrieval/donation and making organs available to the persons in need of such organs. Further, a National Organ Transplant Programme (NOTP) has also been approved to promote organ donation from deceased donors and a website [www.notto.nic.in](http://www.notto.nic.in) has been made operational to provide information related to organ donation and organ pledging. However, at present, there is no such provision in NOTP to appoint Organ Donation Counsellors in Primary Health Centres (PHCs).

**National centres for the elderly**

113. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government proposes to open national centres for the elderly at the All India Institute of Medical Sciences in the country;

(b) if so, the details thereof with status of the project;

(c) the details of treatment/medical help that is proposed to be provided at such centres; and

(d) whether it would be free of any charges, if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Two National Centres of Ageing are proposed to be set-up during the remaining period of Twelfth Five year Plan, within the existing All India Institute of Medical Sciences (AIIMS), New Delhi and Madras medical College Chennai.

(b) Administrative approval has been issued to All India Institute of Medical Sciences (AIIMS), New Delhi and Madras Medical College (MMC) Chennai, for setting up of National Centres of Ageing.

(c) National Centres of Ageing will be established as apex level state-of-art multi-disciplinary institutions in the field of Geriatric Medicine. They will provide following clinical service:

- (i) Daily outpatient services in various clinical disciplines and Special clinics.
- (ii) Day care center for investigation, rehabilitation, respite care, dementia care, continence care.
- (iii) 200 bedded in-patient care for intensive care, acute rehabilitation, diagnostic and therapeutic service and long term rehabilitation service.
- (iv) Services from complementary and alternative medicine in collaboration with the Department of AYUSH to provide a holistic approach of health care.

Besides clinical service, these centres will also undertake activities related to training, education and research.

(d) The charges for patient care will be at par with the rates applicable to other patients treated at the institutes.

**Adoption of global standards on drug inspection and manufacturing**

114. SHRI RANJIB BISWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government plans to become part of a multi-national regulatory regime, Pharmaceutical Inspection Cooperation Scheme (PICS), under which India will adopt global standards on drug inspection and manufacturing;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government had consulted all stakeholders particularly drug manufacturers in this regard, if so, the details of views expressed by them; and

(d) the details of benefits likely to accrue by adopting international standards?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (d) The Department of Commerce has conducted a study